IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

CA(CAA)-121/(ND)/2017

In the matter of:

M/s. Chauran Sales (P) Ltd and Carries
Portfolio Management (P)Limited and M/s.
Huron Builders Private Limited

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 09.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Rajiv K. Goel, Advocate

For the Respondent/Corporate Debtor : -For the Intervener :

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 9.10.2017